

1-5-92 Hon. Mr. Justice U.C. Srivastava, V.C.

issue notice to the respondents
to show cause.

list this case on 17-7-92 for
admission/hearing

↓
A.M.

✓
V.C.

(507)

OR
Notices issued
on 8/5/92
@

OR
No. CA filed
S.F.A. on
17/7/92.

16/7/92

17-7-92

Hon. Mr. Justice U.C. Srivastava, V.C.
Hon. Mr. K. Obayya, A.M.

learned counsel for the
applicant ultimately states
that firstly the representation
filed by the applicant will
be disposed of by the
department and this Tribunal
will not make any observation.
Accordingly, the respondents
are directed to dispose
of the representation filed
by the applicant (Annexure
A-5 to A-13). With these
observations, the application